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**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**


C.P.No.35/1993  
CA.No.160/1993  
C.A.No.134/1996  
C.A.No.156/2011

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Pradip Kumar Sengupta & Ors.- Versus-Titan Engineering Co. Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PRADIP KUMAR SENGUPTA  
Petitioner (Superior)  
Petitioners no 1 to 3

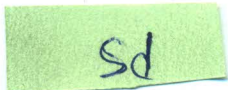
  
20.02.2018

**ORDER**

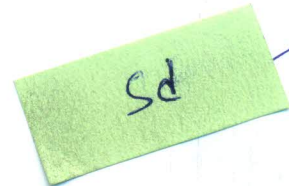
Petitioner is present in person. None present from other side.

Case is part heard.

List on 03.04.2018.



(Jinan K.R.)  
Member (Judicial)



(V.P. Singh)  
Member (Judicial)